

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 4 of 2014 in IA-46 of 2014
in Appeal No. 30 of 2014**

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Everest Power Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s): : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
for R.2
Mr. Raheel Kohli for PTC**

ORDER

Issue notice. Mr. Anand K. Ganesan, the learned counsel takes notice on behalf of the contesting Respondent No.2.

Post the matter on **21.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js